किया । इस प्रश्न के आप के पास आने के बाद और ब्लिट्ज में समाचार छपने के बाद या पहले ।

श्री लाल कृष्ण ग्राडवाणी : मैं यह समझाने की कोशिश कर रहा हूं कि इसमें किसी को हटाने या बहाल करने का प्रश्न नहीं पैदा होता क्योंकि यह कार्यक्रम इंप्लाइज के कार्यक्रम नहीं हैं। ग्राटिस्ट किसी न किसी काम के लिये या प्रोग्राम के लिये कमीशन किये जाते हैं। पहले उन की ग्रवधि कम कर दी गयी थी। बाद में यहा जब मिनिस्ट्री के ध्यान में जब ग्राया कि वहां कुछ परिवर्तन हुग्रा है तो उन को कहा गया कि उस को ठीक करो।

SHRI JAGJIT SINGH ANAND: Let him reply to my question. When was she removed and when was she asked to come back? Is it only after the question was raised in the House?

MR. CHAIRMAN: There is no question of removal because there is n_0 regular service.

हथकरघा उद्योग द्वारा कठिनाइयों का सामना किया जाना

*364. श्री नागेश्वर प्रसाद शाही : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि देश में बिजली के करघों की संख्या मे वृद्धि के कारण ह्यकरघा उद्योग का कठिनाइयों का सामना करना पड़ रहा है; ग्रौर
- (ख) यदि हां, तो स्थिति सुधारने के लिए सरकार क्या उपचारी उपाय कर रही है?

 \dagger [Difficulties faced by handloom industry ...

*364 SHRI NAGESHWAR PRA-SAD SHAHI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the handloom industry in the country is facing difficulties due to increase in number of powerlooms; and
- (b) if so, what remedial steps Government are taking to improve the situation?]

उद्योग संत्री (श्री जार्ज फर्नाडीस) : (क) ग्रीर (ख) एक विवरण सभा पटल पर रखा जाता है ।

विवरण

- (क) हथकरघा क्षेत्र द्वारा स्रमुभव की जा रही कठिनाइयों का एक कारण स्रिधिकृत और स्रमधिकृत दोनों ही क्षेत्रों मे विद्युत करघों की संख्या में निरन्तर हो रही वृद्धि रहा है।
- (ख) सरकार के 23 दिसम्बर, 1977 के श्रौद्योगिक नीति संबंधी विवरण मे इस बात की स्पष्ट रूप से व्यवस्था की गई है कि सरकार संगठित मिल ग्रौर विद्युत करघा क्षेत्र की वुनाई क्षमता में किसी भी विस्तार के लिये अनुमति नही देगी और यह कि लोगों की कपडे की स्रावश्यकतास्रों की पूर्ति हथकरघा भ्रौर खादी क्षेत्रों का निरन्तर विकास करके की जा सकती है। हथकरघा क्षेत्र को सुदृढ़ तथा ग्रीर ग्रधिक प्रति स्पर्धात्मक बनाने के लिए ग्रनेक ग्रभ्यपाय किए जा रहे है। हथकरघा बनकरों की सहकारिताग्रों का गठन ग्रौर उनका विकास करने, 25 गहन ग्रौर 21 निर्यात विकास परियोजनाएं स्थापित करने, करघे से पहले तथा करघे के बाद की सुविधाग्रों की व्यवस्था करने, प्रशिक्षण सुविधास्रों का विस्तार करने स्रौर उत्पादन तथा विपणन प्रबंधों की योजनाएं शुरू की गई है। उत्पादन शुल्क का ढांचा तैयार करते समय हयकरघा क्षेत्र के साथ-साथ मिल ग्रीर विद्युतकरचा क्षेत्रों को पर्याप्त सुरक्षा देने का प्रयास किया गया है। कुछ वस्तुग्रों को केवल हयकरघा क्षेत्र के लिए ही

^{†[]} English translation.

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स्रारक्षित कर दिया गया है तथा विद्युतकरघा क्षेत्र में इन वस्तुम्रों के उत्पादन पर प्रतिबंध लगा दिया गया है। मिश्रित मिलों विद्युत-करघों स्रौर हथकरघों के तीनों क्षेत्रों के लिए एक नई वस्त्र नीति तैयार की जा रही है स्रौर उसमें हथकरघा क्षेत्र के हितों पर यथोचित ध्यान दिया जाएगा।

†[THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b) A statement is laid on the Table of the House.

.. Statement

(a) The continuous growth in the number of powerlooms, both authorised and unauthorised, has been one of the causes for the difficulties faced by the handloom sector.

(b) It has been clearly laid down in the Government's Industrial Policy statement of 23rd December, 1977 that Government will not permit any expansion in the weaving capacity in the organised mill and powerloom sector and that the clothing needs of the masses can be progressively through the development of the handloom and khadi sectors. Several measures are being undertaken to strengthen the handloom sector and to make it more competitive. Schemes for organisation and development of cooperatives of handloom weavers, setting up of 25 intensive and 21 export development projects, provision of pre-loom and post-loom facilities, expansion of training facilities and production and marketing arrangements, have been taken up. In evolving the excise duty structure, an attempt has been made to afford due protection to the handloom sector vis-a-vis the mill and powerloom sectors. A certain number of items have been reserved exclusively for the handloom sector and powerlooms are banned from protection of these items. A new textile policy for the three sectors-composite mills. powerlooms and handlooms is now

+[] English translation.

being evolved and the interests of the handloom sector will be duly taken into account.]

श्री नागेश्वर प्रसाद शाही: यह सही है कि सरकार ने जो नीति इसके सम्बन्ध में निर्धारित की है, उसमें कोशिश की गई है काफी समर्थन देने की ग्रौर इस उद्योग को श्रारक्षण प्रदान करने की। कई तरह से श्रारक्षण प्रदान किया गया है। लेकिन सारी कोशिशों के बावजुद, जैसे कि स्वयं रिपोर्ट में लिखा हम्रा है कि कुछ लोग मनिधकृत रूप से पावरलूम चला रहे हैं स्रौर सरकार की कोशिशों के बावजुद, नीति के बावजुद कण्टोल में नही ग्रा रहे हैं। उनके खिलाफ सरकार कौन-सी कार्यवाई करने जा रही है। इसमें श्रीमन जो पैसे वाले लोग हैं, वे कानून की पकड़ में नहीं ग्राते हैं, कानून के ऊपर हो जाते हैं । उनके लिये सरकार कौन से सख्त कदम उठाने जा रही है ताकि गैर-कानूनी ढंग से पावरलूम न चलाई जाएं।

श्री जार्ज फर्ना डीज: सभापति जी, इस पर पिर्छले श्ररसे से कपड़ा उद्योग के बारे में एक नीति बनाने के काम में लगे हुए है ग्रीर ग्रगले तीन-चार दिन में ग्रधिवेशन समाप्त होने से पहले नीति को पेश करेंगे जिसके माध्यम से इस बात को साफ करेंगे।

MR. CHAIRMAN: Now they are going to announce the policy within three of four days, time-bound programme unemployment will be eradicated, may I know, whether such schemes are not required.

श्री नागेश्वर प्रसाद शाही: पावरलूम को कण्ट्रोल करना राज्य सरकार का काम है ग्रौर वे इसमें कामयाब नहीं हो रही है। इसलिये मैं केन्द्रीय सरकार से जानना चाहता हूं कि वह कौन-सी निश्चित डाइरैंकशन राज्य सरकारों को दे रहे हैं ताकि यह ग्रन-ग्राथोराइजड पावरलूम्ज को न चलाएं।

श्री जार्ज फर्नाडोज : समापित जी, मैंने कहा कि हम पूरे कपड़ा उद्योग के बारे में नीति को पेश करने जा रहे हैं अगले तीन-चार दिनों में । उसमें सारी बातें होंगी ।

PROF. D. P. CHATTOPADHYAYA: Sir, a loom census for ascertaining the number of powerlooms in country was ordered by the previous Government. Will the hon. Minister be pleased to state what the result of that census has been and what the total number of powerlooms in country is? In the last year's Budget as well as in the Budget of the year before a sum was allotted for purpose of conducting this census, which would be useful for any plan-I understand that the Minister is going to announce a policy in this matter soon. So, the facts and figures regarding powerlooms handlooms must be available them. So, I would like to know what the result of the census is, which was already ordered by the Government. This census will be very helpful for any planning.

SHRI GEORGE FERNANDES: There are 3.11 lakhs of powerlooms in the country, as of now, both authorised and unauthorised. So far as handlooms are concerned, we have a little over 3 million handlooms operating in the country.

PROF. D P CHATTOPADHYAYA: What is the break-up?

SHRI GEORGE FERNANDES: A little over 10 per cent of these are unauthorised.

SHRI N. G. RANGA: Sir may I know from the hon. Minister whether the Government have received memorandum recently from Shri P. Kottiah, the union leader of handloom weavers, and the General Secretary of the All-India Handloom Weavers Congress, in regard to the various ways by which the handloom industry can be helped, more cially in regard to their special need for more and more credit? Secondly, Sir, I would like to know what steps the Government are taking to ensure that hereafter there would be no unauthorised powerlooms and so far as are powerlooms concerned those therefore, which are overaged and,

in need of replacement, no permission would be given t_0 replace them hereafter.

SHRI GEORGE FERNANDES: Sir. in the Industrial Policy Statement that was submitted before this House on the 23rd December, it has been made very clear that there shall be no additional loomage in the mill sector or in the powerloom sector. additional loomage will be in handloom sector. In fact, we have taken effective measures to see that this policy is implemented without any problem from any quarter. Insofar as financial assistance is concerned, I would only like to out that whereas in 1976-77 the total outlay for the development of handloom industry was Rs. 10.12 crores, in the current year the total outlay is Rs. 30 crores.

SHRI N. G RANGA: What about the credit?

SHRI GEORGE FERNANDES: So far as credit is concerned, whereas in the previous years the total made available was around Rs. 10 crores through the Reserve last year we were able to provide a credit of Rs. 4.6 crores through the Reserve Bank. We shall expand the credit availability to the handloom sector. We are taking several measures, including the co-operativisation of the entire handloom sector to see that the middle men who take away most of the cream are also eliminated. A sum of Rs. 4 crores has been provided for the current year to bring about co-operation.

MR. CHAIRMAN: We can give chance to a lady Member.

DR. (SHRIMATI) SATHIAVANI MUTHU: Sir, there is a long-standing request by Tamil Nadu Government that the sarees, that is, border sarees, should be allotted for the handloom sector for development and promotion of the industry. May I know from the hon. Minister, what steps they are taking or what is the policy in this regard?

SHRI GEORGE FERNANDES: Where dhotis and sarees are con-

cerned, dhotis with border exceeding 6.35 mm in width 4" containing coloured yarn, zari, yarn, moga or art silk, in border, then coloured yarn in body and piece dyed, have been reserved for the handloom sector. Then where the sarees are concerned, sarees with border exceeding 3.35 cm, that is, $2\frac{1}{2}$ " in width, for use of Zari applicable to producers with border 1.90 cm, that is, 3" or less in width and containing coloured yarn in border, that is, coloured yarn in body, then piece dyed having more than 22.86 cm and in count below 36 we have reserved for the handloom sector. This is in respect of both dhotis and sarees.

MR. CHAIRMAN: Now, the Short Notice Questions.

SHRI RAMANAND YADAV: Sir, on a point of order.

MR. CHAIRMAN: Let us first take up the Short Notice Questions.

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SHORT NOTICE QUESTIONS AND ANSWERS

बिहार में डालटनगंज में श्राये बवंडर से जन स्रौर धन की हानि

श्रीभीष्म नारायर्णातहः
श्री एल० ग्रार० नायकः †
भी श्रीधर वासुदेव धाबेः

क्या कृषि ग्रौर सिचाई मंत्री यह वताने की कृपा करेंगे कि:

(क) क्या यह मच है कि बिहार के पालाम जिले में डालटनगंज में 20 अप्रैल, 1978 को अपराह्म लगभग 2 बजे एक बवंडर आया था और उसके पश्चात् भारी वर्षा और खोला वृष्टि हुई थी जिनसे लाखों रुपए की फसल एवं जन और धन की भारी हानि हुई थी;

- धं (ख) यदि हां, तो इस संबंध में ब्यौरा क्या है; श्रीर
 - (ग) पीड़ित लोगों को राहत पहुंचाने के लिए सरकार ने क्या कार्यवाही की है?

†[Loss of life and property at Daltonganj in Bihar due to tornado

2. SHRI BHISHMA NARA-YAN SINGH; SHRI L. R. NAIK:‡ SHRI S. W. DHABE;

Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that at about 2 P.M. on the 20th April, 1978 a tornado, followed by heavy rain and hail storm, hit Daltonganj in Palamau district of Bihar causing damage to crops worth many lakhs of rupees and heavy loss of life and property;
- (b) if so, what are the details in this regard; and
- (c) what action Government have taken to provide relief to the affected people?]

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c) A statement is placed on the Table of the Sabha.

Statement

(a) and (b) There is no report of a tornado having hit Daltonganj in Palamau district of Bihar. The Daltonganj Meterological Observatory reported 5 cm. of rain in the 1730 hrs. IST Met. report of the 20th April for the station. The observatory has also reported that there was a thundersquall with hail between 1445 hours and 1520 hours IST. The Garhwa sub-Division in Palamau District, particularly Morang block is reported to have been badly hit by the thunder squall. Crops worth Rs. 1.60 lakhs and 1135 houses have been damaged. One human life has been lost. loss to cattle or any other property has so far been reported by local officers.

[†]The question was actually asked on the floor of the House by Shri L. R. Naik.

^{#[]} English translation